# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO. 4

# Excise Miscellaneous Application No. 50551 of 2021 in Excise Appeal No. 51767 of 2021

Ravi Kale ..... Appellant

**VERSUS** 

Principal Commissioner, CGST, Central Excise -Bhopal .....Respondent

#### **APPEARANCE:**

Mr. Jitin Singhal, Advocate for the Appellant Mr. B. Dayal, Authorized Representative of the Department

## **CORAM:**

HON'BLE MR. S.K. MOHANTY, MEMBER (JUDICIAL) HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: January 29, 2024

## **ORDERSHEET**

Adjourned to April 24, 2024.

(S.K. MOHANTY)
MEMBER (JUDICIAL)

(P. V. SUBBA RAO) MEMBER (TECHNICAL)

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